(b) if so, how much?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Allotment has been made for the rehabilitation of persons who suffered as a result of Police Action in 1948.

(b) A provision of Rs. 4.29 lakhs has been made in the Budget.

Shri H. G. Vaishnav: May I know the number of displaced persons from outside rehabilitated in the Hyderabad State?

Shri A. P. Jain: A few hundred families have gone to the Hyderabad State of their own accord. I cannot give their exact number, all I can say is that they are a few hundred.

Shri H. G. Vaishnav: Is there any responsibility thrown on the Hyderabad State in respect of this?

Shri A. P. Jain: No; I mean no financial responsibility.

PROCUREMENT AND IMPORT OF COTTON

*1940. Shri Sinhasan Singh (on behalf of Shri S. N. Das): (a) Will the Minister of Commerce and Industry be pleased to state whether the procurement and import programme for cotton, for the current season has been settled?

- (b) If so, what is that programme?
- (c) What are the recommendations and suggestions in this regard of the Cotton Advisory Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) and (c). The Cotton Advisory Board have suggested that the country's requirements of foreign cotton during the Cotton season 1953-54 would be roughly about 6 lakh bales. Imports of foreign cotton are being allowed to meet the country's requirements.

Shri N. L. Joshi: Is there any proposal under Government's consideration, to separate long staple and short staple cotton produced in this country? 102 P.S.D.

Shri T. T. Krishnamachari: They are separated, because the people who buy have their requirements met with. They buy it as and when they want and buy whatever type they want.

Sardar A. S. Saigal: May I know how many persons have been selected from the cotton-growing districts or States, to the Cotton Advisory Board which was formed?

Shri T. T. Krishnamachari: Notice.

WRITTEN ANSWERS TO QUESTIONS
REHABILITATION OF DISPLACED PERSONS

*1945. Th. Lakshman Singh Charak: Will the Minister of Rehabilitation be pleased to state:

- (a) whether any report reviewing the work of rehabilitation of displaced persons from East Pakistan in Assam, has been submitted by the Committee appointed under the Chairmanship of Shri Sri Prakasa in 1951; and
- (b) if so, whether a copy of the same will be placed on the Table of the House?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Yes; the views of the Chairman and other members of the Committee on the problem of rehabilitation of displaced persons in Assam were received by the Ministry in October 1951. These views were intended for departmental use to assist the Ministry of Rehabilitation in formulating its schemes for rehabilitation and it is not intended to publish them.

TEA LABOUR WELFARE

- *1949. Shri K. P. Tripathi: (a) Will the Minister of Commerce and Industry be pleased to state what grant was budgeted for labour welfare by the Central Tea Board in 1953-54?
- (b) How much of the same has been actually allocated, and to which State Government?
- (c) What are the other State Governments which have not been given any grants for 1953-54?